GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF LAND RESOURCES

LOK SABHA

UNSTARRED QUESTION NO. 1203 TO BE ANSWERED ON 30.07.2024

Development under DILRMP

1203: Shri Balya Mama Suresh Gopinath Mhatre:

Shri Dhaval Laxmanbhai Patel:

Shri Vijay Kumar Dubey:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the details of the development made under the Digital India Land Records Modernisation Programme (DILRMP) in the North Eastern States; and
- **(b)** the details of the progress related to other initiatives of North Eastern States and Autonomous Hills District Councils (AHDCs)?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (Dr. CHANDRA SEKHAR PEMMASANI)

(a) & (b): The Digital India Land Records Modernization Programme (DILRMP) is being implemented by the Department of Land Resources (DoLR) as Central Sector Scheme with effect from 01.04.2016 with 100% funding. The Programme has been extended by the Government of India for a period of five years from the year 2021-22 to 2025-26. The DoLR has released funds to all the NE States including Bodoland Territorial Council (BTC), Assam; and Garo, Khasi and Jaintia Autonomous Hills Districts Councils, Meghalaya under the DILRMP. The details of physical progress made in North Eastern States under DILRMP are attached at Annexure-I.

Annexure referred in reply to part(a) to (b) of Lok Sabha Unstarred Question No.1203 to be answered on 30.07.2024

Progress of various components /activities of DILRMP in Northeast States

Sl. No.	State	Components											
		Computerization of Land Records						Computerization of Registration				MRR	
		Record of Rights (RoRs) computerized (No. of villages)		Digitization of Cadastral Maps/ FMBs/ Tippans		RoRs integrated with Cadastral Maps /FMBs (no. of villages)		Sub Registrar Offices (SROs) computerized		Integration of - SROs with Revenue Offices		Establishment of Modern Record Rooms	
		Total	Completed	Total	Completed	Total	Completed	Total	Completed	Total	Completed	Total	Completed
1	Arunachal Pradesh	5,591	0	0	0	5,591	0	18	0	18	0	199	0
2	Assam	23,273	19909	23,409	20071	23,273	13603	78	78	78	70	181	76
3	Manipur	2,715	423	377	372	2,715	1	40	16	40	0	87	5
4	Meghalaya	6,750	0	0	0	6,750	0	11	1	11	0	46	0
5	Mizoram	911	495	3,56,587	320810	911	640	23	18	23	18	28	15
6	Nagaland	1,600	512	1,008	1008	1,600	514	121	0	121	0	121	0
7	Sikkim	421	413	5,423	5421	421	1	19	19	19	19	78	27
8	Tripura	897	897	5,341	5341	897	897	23	23	23	23	46	45
	Total	42,158	22,649	3,92,145	3,53,023	42,158	15,656	333	155	333	130	786	168

(Source: DILRMP MIS-dilrmp.gov.in)